

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 28.07.2022 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 799 of 2022	Enoch Infrabuild LLP Vs. Archon Powerinfra India Pvt. Ltd.	Karan Valecha	
2.	Comp. App. (AT) (Ins) No. 883 of 2022	Gajendra Investment Ltd. & Anr. Vs. Jayesh N. Sanghrajka & Ors.	Anuj Tiwari	
3.	Comp. App. (AT) (Ins) No. 887 of 2022	Neel Metal Products Ltd. Vs. CA Nirav Tarkas & Anr.	Tabrez Malawat	

After 02:00 PM Bench

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

4.	I.A. No. 2456 of 2022 in Comp. App. (AT) (Ins) No. 63 of 2022	Anju Agarwal Interim Resolution Professional for Alpine Realtech Pvt. Ltd. Vs. Committee of Creditors of Alpine Realtech Pvt. Ltd.	Abhishek Anand	Chetna Bisht
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Note: Cases shall be heard only in physical mode w.e.f. 1st August, 2022.

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2. Website: www.nclat.nic.in

**By order of Hon'ble Chairperson
-sd/-
Registrar**